

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021

NAME OF THE COMPANY: Asha Rani Bhatia V/s Jaydev Infratech Pvt Ltd

SECTION OF I & B CODE: 7 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO.(IB)360/ALD/2019

A request has been received on behalf of Sh. Sanjeev Panda, Advocate for the Applicant for taking up the present matter through Video Conferencing (VC). Request is allowed. Accordingly, the matter is being taken up.

In view of the order passed by Hon'ble Supreme Court in the matter of "*Manish Kumar v/s Union of India and another [Writ Petition (C) No.26 of 2020]*" dated 19.01.2021, in which the Hon'ble Apex Court upheld the IBC (Amendment) Act, 2020, the present petition is dismissed as having become infructuous.

- Sd -

Dated : 01.04.2021

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)